

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF
TELANGANA AT HYDERABAD**

SUB: STATE JUDICIAL SERVICE RULES - DISTRICT AND SESSIONS JUDGES - Declaration of officiation of Sri P.Chandrasekhara Prasad, Special Judge for trial of cases relating to Atrocities against Women-cum- VIII Additional District Judge, Khammam and Sri A.Karna Kumar, Judge, Family Court cum-VII Additional District Judge, Medak at Sangareddy - **Orders - Issued.**

- READ:**
1. G.O.Ms.No.23, LAW (L.A & J - Spl.C) Dept., dated 07.02.2017.
 2. G.O.Ms.No.75, LAW (L.A & J - Spl.C) Dept., dated 15.09.2017.
 3. High Court's proceedings ROC.No.601/2020 - Vigilance cell, dated 26.02.2021. dropping further proceedings against Sri P.Chandrasekhara Prasad.
 4. High Court's proceedings ROC.No.578/2020 - Vigilance cell, dated 26.02.2021. dropping further proceedings against Sri A.Karna Kumar.

ORDER ROC.NO.511/2021-B.SPL., DATED: 20.03.2021

The High Court is pleased to pass the following Order:

Sri. P. Chandrasekhara Prasad, Special Judge for trial of cases relating to Atrocities against Women-cum-VIII Additional District Judge, Khammam and **Sri. A.Karna Kumar**, Judge, Family Court-cum-VII Additional District Judge, Medak at Sangareddy, are hereby declared officiation as per Rule 9 (b) of Telangana State Judicial Service Rules, 2017, on completion of two years of regular service by 26.05.2019 and 18.10.2019 as District and Sessions Judges respectively.


**REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)**

20/03/21

To

1. The Officers concerned.
2. The Prl. District and Sessions Judge, Khammam and Medak at Sangareddy.
3. The Special Judge for trial of cases relating to Atrocities against Women-cum-VIII Additional District Judge, Khammam.
4. The Judge, Family Court-cum-VII Additional District Judge, Medak at Sangareddy.
5. The District Treasury Officer, Khammam and Medak at Sangareddy.
6. The Sub Treasury Officer, Khammam and Medak at Sangareddy.

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